

**IN THE HIGH COURT OF JUDICATURE AT BOMBAY
CRIMINAL APPELLATE JURISDICTION**

CRIMINAL WRIT PETITION –ASDB-LD-VC NO.88 OF 2020

Sudha Bharadwaj ... Petitioner

Vs

National Investigation Agency ... Respondent

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Ms. Ragini Ahuja i/b. Mr. Yug M. Choudhry for the Petitioner.

Mr. Anil C. Singh, Additional Solicitor General of India a/w. Mr. Sandesh Patil and Mr. D. P. Singh for the Respondent No.1/NIA.

Ms. Aruna S. Pai, APP for the Respondent/State.

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**CORAM: S. S. SHINDE &
MADHAV J. JAMDAR, JJ.
DATED :JULY 10, 2020**

P.C.:

1. At the joint request of Mr. Singh, learned Additional Solicitor General of India appearing for the first respondent and learned APP, stand over to 17th July 2020.

2. This order will be digitally signed by the Private Secretary of this Court. All concerned will act on production by fax or e-mail of a digitally signed copy of this order.

(MADHAV J. JAMDAR, J.)

(S. S. SHINDE, J.)

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